

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION

LOK SABHA
UNSTARRED QUESTION NO.2220
TO BE ANSWERED ON 10.03.2016

Funds under NRDWP

2220. SHRI SANJAY KAKA PATIL:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether some States including Maharashtra have complained about inadequacy and improper release of funds allocated under National Rural Drinking Water Programme (NRDWP) during the last three years, if so, the details thereof, State/ UT-wise;
- (b) the corrective steps taken by the Government in this regard;
- (c) whether some State Governments including Maharashtra have requested the Government for any special package under NRDWP; and
- (d) if so, the details thereof along with the action taken by the Government thereon, State/UT-wise?

ANSWER
MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAM KRIPAL YADAV)

- (a) and (b) In 2015-16, allocation of fund at BE (Budgetary Estimate) under National Rural Drinking Water Programme (NRDWP) to the ministry was Rs. 2,611 Crore only compared to Rs. 9,250 Crore in 2014-15. Accordingly, funds which were initially given to States were less. Various States including Maharashtra have asked for the funds of the amount equal to that of last year. The Ministry have taken the matter and the Ministry got more funds in supplementary stage which makes total allocation to Rs. 4,373 Crore. The increased allocation have also been distributed amongst the States which includes Maharashtra. There is no improper release of funds. This has been made as per pre-approved criteria envisaged in the NRDWP guidelines.
- (c) and (d) Water is a State subject. However to supplement efforts of the State Govt., this Ministry runs a Centrally Sponsored Scheme, National Rural Drinking Water Programme (NRDWP). As per its guidelines, fund allocated to the Ministry under this Programme is distributed amongst the States based on a pre-defined criteria. As such, there is no provision for any special package to a State. The Ministry has not received any detailed proposal from any State Government including Maharashtra for any special package to the State.

However, various States have been getting additional / third instalment of funds which is used to be released to the States at the end of the financial year from the available unspent funds under the programme, based on the good spending capacity of the State.